

(c) Out of a total of 764 retail outlets (petrol/diesel pumps) as on 1st April, 1980 in the State of Karnataka, 26 are reported to have been awarded during the last two years.

(d) 19 more retail outlets have been proposed to be put up during the current year by the oil companies.

(e): No, Sir.

#### **Power Supply in M.P.**

5169. SHRI DILEEP SINGH BHURIA: Will the Minister of ENERGY AND COAL be pleased to state:

(a) the position of power supply in Madhya Pradesh at present;

(b) whether it is able to cope up the demand; and

(c) if not, how long the shortage will continue and Government's policy in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b): The unrestricted requirement of Madhya Pradesh is about 1070 MW and 17 to 18 million unit per day. As against this, the present availability is only of the order of 850 to 900 MW and energy availability of 16.5 million units per day. Madhya Pradesh is, therefore, facing peaking shortage of about 170 MW to 220 MW and energy shortage of about 0.5 to 1.5 million units per day.

(c): Power shortage to meet the unrestricted requirement of power in Madhya Pradesh is likely to continue for some more time. A number of hydro and thermal schemes have been sanctioned for augmenting the power availability in the State and the power position is expected to improve with the progressive commissioning of new generating capacity.

#### **Proposal to seek assistance of Law Commission to eradicate Dowry System**

5170. SHRIMATI KISHORI SINHA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to seek assistance of the Law Commission on the complete eradication of Dowry System and giving relief to women neglected by their husbands; and

(b) if so, the details therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) No, Sir.

(b) Does not arise.

#### **Light and Sound Programme on Lok Nayak Jayaprakash Narayan**

5171. SHRIMATI KISHORI SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under the consideration of Government to show light and sound programme on the life of Lok Nayak Jayaprakash Narayan in Patna City; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) No, Sir.

(b) Does not arise.

#### **Bangla Desh Refugees in Bihar**

5172. SHRIMATI KISHORI SINHA: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that a large number of Bangla Desh refugees have been rehabilitated in certain districts of Bihar;

(b) if so, since when they have been rehabilitated; and

(c) what is the amount spent on them till March, 1980?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) Yes, Sir; but these are refugees from former East Pakistan.

(b) The process of rehabilitation has been spread over since 1950s up-to-date

(c) According to the information readily available, the expenditure incurred is as follows:—

Loans (1951-52 to 1979-80).. Rs. 406 lakhs

Grants (1969-70 to 1979-80).. Rs. 48 lakhs

**Jora Karan Colliery, Hazaribagh, Bihar**

5173. SHRI A. K. ROY: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether he is aware that Jora Karan Colliery, Hazaribagh, Bihar run by private owners employing 6000 workmen was closed on 12-4-80 for illegal mining; if so, facts in details;

(b) number of such illegal mining running in Bengal-Bihar Border and the number of people working there at present;

(c) whether Government have made any physical survey of such open loot of national property; and

(d) if so, steps taken against the officials who connived with these illegal operations, and to rehabilitate workmen who have become unemployed due to the closure?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). Detailed information is being obtained and will be placed on the Table of the House.

**Agreement with Iran for supply of Crude and Petroleum Products**

5174. SHRI HARI NATH MISHRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether an agreement has been arrived at with Iran for the supply of crude oil and petroleum products; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). Yes, Sir. An agreement has been signed with National Iranian Oil Company (NIOC) of Iran for import of 5.00 million tonnes of crude oil and 0.3 million tonnes of Furnace Oil during 1980. It would not be in the commercial interest of Indian Oil Corporation as also contrary to international practices to disclose further details.

**Radio Station in India**

5175. SHRI K. PRADHANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number and names of Radio Stations in India, State-wise and the megawatt power of each of them. Station-wise!

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): At present there are 84 radio stations in India. A statement showing the names of these stations State-wise and the megawatt power of each of them, station-wise, is laid on the Table of the House.

**Statement**

S. No.	Name of the State/ Stations	Power of the transmitter/transmitters
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1. *Andhra Pradesh*

(i) Hyderabad	50 kw mw 10 kw sw 10 kw mw 1 kw mw
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